

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1380 of 2019

IN THE MATTER OF:

Amit Katyal

...Appellant

Vs

Meera Ahuja & Anr.

....Respondents

Present:

For Appellant: Mr. Abhijeet Sinha, Advocate.

For Respondents: Mr. Jugraj Singh, Mr. Yogesh Mittal and Ms. Swati Bhatnagar, Advocates for IRP.

ORDER

10.01.2020: Interim order will continue till next date. The Appellant will inform about the development as taken place before the Hon'ble Supreme Court.

Post the case 'for orders' on **13th January, 2020.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/sk